

(b) The amount Sanctioned for this project during the current financial year is Rs. 70 crores by the Ministry of Railways and Rs. 49 crores by the participating State Governments. Out of this amount Rs. 43 crores have so far been released to Konkan Railway Corporation.

(c) Land acquisition work is in progress. Contracts for earth work and minor bridges have been awarded in Mangalore-Udupi and Roha-Dasgaon section.

[English]

#### Oil Swap-Ties with Developed Countries

703. SHRI SHANTARAM POTDUKHE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have considered or explored any plan for oil swap with developed countries which have stock piles of oil in excess of their immediate requirements to tide over the current oil crunch created by the Gulf crisis;

(b) if so, the Swap-ties or counter trade deals explored by the Government and the quantity involved; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) to (c). As a result of Gulf crisis, the supply of crude oil, petroleum products from Iraq and Kuwait has been disrupted since August, 1990. It has, however, been possible to get supplies from alternate sources during August-December, 1990, to meet this shortfall, without any oil swap with the developed countries.

#### Passenger Amenities in South Bound Trains

704. SHRI SRIKANTHA DATTA  
NARASIMHA RAJA  
WADIYAR:  
PROF. P. J. KURIEN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether passenger amenities available in the South bound trains need improvement; and

(b) if so, the details of steps taken in the matter?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) and (b). Amenities as per existing norms have been provided in the South bound trains. Upgradation and improvement of facilities/amenities for the passengers is a continuous process. Some of the additional facilities provided in trains in the recent past include provision of cushions in Second Class sleeper coaches, water coolers in some trains as a trial measure, bed rolls in AC Sleeper coaches, Train Superintendents in some Super Fast trains, mobile train cleaning staff in selected trains, increase in water tank capacity on B.G. Coaches from 1, 272 litres to 1,820 litres, etc.

#### Complaints Against LPG Agencies In Kanpur

705. SHRI M.V. CHANDRASHEKARA MURTHY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Indian Oil Corporation, Kanpur has received a number of complaint from the consumers of 'Indane' domestic gas consumers;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) to (c). During the last 6 months about 91 complaints have been received by Indian Oil Corporation from its LPG consumers in Kanpur market. These complaints have been investigated and appropriate actions have been taken accordance with the Marketing Discipline Guidelines.

#### Pilferage of Crude from Pipelines

706. SHRI JANARDHANA POOJARY. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have made any estimate of crude pilfered from pipelines every year;

(b) if so, the quantity and values thereof; and

(c) the steps taken to check the pilferage?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) The small and sporadic losses/pilferage of crude oil from crude oil pipelines cannot be determined.

(b) Does not arise

(c) The following preventive steps have been taken to check pipeline leaks:

- (i) Utilization of services of Home Guard, Gram Raksha Dal & Sarpanches.
- (ii) Foot patrolling by oil company security personnel.

(iii) Mobile patrolling with local police.

(iv) Deployment of horse mounted police in selective crime prone areas.

(v) Use of helicopter for surveillance of pipelines.

(vi) Special checking of pipelines at road crossing, railways crossing etc.

#### Petrochemical Complex in Punjab

707. BABA SUCHA SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any proposal to set up a petrochemicals complex in Punjab; and

(b) if so, the details thereof and its proposed location?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). While there is no petrochemical complex in Punjab under consideration during the 8th plan period, it may be feasible to consider setting up of such a complex in Punjab at a later stage.

[*Translation*]

#### Oil and Gas Exploration in Rajasthan

708. PROF. RASA SINGH RAWAT: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the names of places in Thar desert of Rajasthan where the efforts for oil and gas exploration are being made by the Oil India Limited and the Oil and Natural Gas Commission;